

Concessions are linked to strict adherence to the approved phased manufacturing programme of indigenisation.

Black Money Unearthed in 1986-87

392. SHRIMATI BASAVARAJESWARI : Will the Minister of FINANCE be pleased to state the amount of black money so far garnered ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : Income-tax Department conducted 5950 searches in the financial year 1986-87 (upto 31.1.1987) reports for which are available. The searches resulted in seizure of *prima facie* unaccounted assets worth Rs. 80.83 crores. The total amount of tax evasion can be known only after all the relevant assessments have been made and become final.

Machinery for Fulfilling of Plan Targets

393. SHRIMATI BASAVARAJESWARI : Will the Minister of PLANNING be pleased to state : -

(a) whether the Planning Commission has geared up its machinery to ensure that the Seventh Plan targets are fulfilled in terms of constant prices;

(b) the extent to which targets were achieved in the first two years of the current Plan;

(c) which are the projects that have been successful and what are the efforts made by the Government in this regard;

(d) whether any new project is also being considered by the Planning Commission in this regard; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM) : (a) The monitoring of implementation of Plan projects/schemes is done by the State Government, the administrative Ministries as also by the Planning Commission. In the Planning Commission review meetings on Central sector projects are taken by Members concerned. Detailed discussions

at Adviser and Secretary level, are held in the Commission at the time of Annual Plan discussions. Status of implementation of projects is carefully examined and all projects costing Rs. 20 crores and above are subjected to network analysis. For fulfilling the targets the Commission also resorts to earmarking of selected projects. Further, the State Plan Division in the Planning Commission is being strengthened by creating a monitoring cell within the Division to monitor the financial and physical progress of Annual Plans of the States/Union Territories.

(b) to (e). The Annual Plan 1986-87 document, which was laid on the Table of the House on 7th November, 1986, gives the performance of 1985-86 Annual Plan and the targets for the current 1986-87 Annual Plan, which is still not over. The progress in Plan outlays/expenditure during the first two years, is broadly in line with the Seventh Plan targets, at constant prices. As regards new projects, Planning Commission considers inclusion of new programmes/schemes/projects in the Plan from the States/Union Ministries depending upon their priority, need and importance together with the availability of resources and the general conformity with Plan objectives and priorities.

Action Plan for Implementation

394. SHRI AKHTAR HASAN : Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether all the Ministries and Departments have been asked to prepare an action programme on annual, half yearly and even quarterly basis and ensure its full implementation under the 20-Point programme; and

(b) if so, the outcome of this exercise by each Ministry/Department ?

THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A.B.A. GHANI KHAN CHOUDHURY) : (a) No, Sir. However, the targets under the 20-Point Programme are fixed on annual and quarterly basis in consultation with the States, Central Ministries and the Planning